

12.01 hrs.

COMMITTEE OF PRIVILEGES

SIXTH AND SEVENTH REPORTS

Sardar Hukam Singh (Bhatinda): I beg to lay on the Table the Sixth and Seventh Reports of the Committee of Privileges.

12.01½ hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 10th December, 1958, has passed the enclosed motion referring the Cost and Works Accountants Bill, 1958, to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and names of the Members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House."

MOTION

"That the Bill to make provision for the regulation of the profession of cost and works accountants be referred to a Joint Committee of the Houses consisting of 30 members; 10 members from this House, namely:

1. Shri Santosh Kumar Basu
2. Shri T. S. Pattabiraman
3. Shri Babubhai M. Chinai
4. Shri P. T. Leuva
5. Shri Trilochan Dutta
6. Sardar Raghbir Singh Panj-hazari
7. Shri V. K. Dhage
8. Shri J. V. K. Vallabharao

9. Shri Rohit M. Dave

10. Shri M. P. Bhargava

and 20 members from the Lok Sabha:

that in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make;

that this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee; and

that the Committee shall make a report to this House by the first day of the next session."

12.03 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 15th December, 1958, will consist of:

- (1) Discussion and voting on Supplementary Demands for Grants (General) for 1958-59.
- (2) Further consideration of the Delhi Rent Control Bill, 1958, as reported by Joint Committee.
- (3) Consideration and passing of—
 - (a) The Indian Tariff (Amendment) Bill, 1958.